

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-111/2012/8878/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Raktim Duarah,  
District & Sessions Judge,  
Nagaon.

Dated, Guwahati the 21<sup>st</sup> October, 2022.

Sub: **Casual leave.**

Ref:- Your Letter No. DJN/8061, dtd. 19.10.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 21.10.2022 along with station leave permission, from the evening of 20.10.2022 till the morning of 23.10.2022**, has been granted. The Addl. District & Sessions Judge, No. 2, Nagaon and in her absence the next senior most Judicial officer at the station would remain in-charge of your Court and office during your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-111/2012/8879/A dated** , 21-10-2022

Copy to:-

1. The Project Manager, Gauhati High Court, Guwahati.

**JT. REGISTRAR (VIGILANCE)**

*Rao*